

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2004/3236/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sujit Kumar Ghosh,
Member, MACT,
Barpeta.

Dated Guwahati the ¹⁶20 May, 2025

Sub: **Casual leave.**

Ref:- Your letter No. MACT(B)- 670 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.05.2025, along with station leave permission from the evening of 17.05.2025 till the morning of 20.05.2025.** During your absence, the District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2004/3237-3238/A, dated , 20-05-2025
Copy to :

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

20.05.25.
JT. REGISTRAR (VIGILANCE)